

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2848
ANSWERED ON:12.12.2011
NATIONAL HIGHWAYS IN ODISHA
Sethi Shri Arjun Charan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the stretches of National Highways passing through the State of Odisha which have been entrusted to NHA for improvement under NHDP Phase-III under BOT mode and the details of the stretches for which concessionaire has been engaged for the work;
- (b) whether the concessionaire is responsible for maintenance of the road during implementation of the programme; if so, the details thereof;
- (c) whether the Government has taken note of the miserable conditions of NHs particularly Luhura chati-Sambalpur, Remuli-Rajamunda and Chandikhole to Talcher; and
- (d) if so, the action taken by the Government against the concessionaires?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (Dr. TUSHAR A CHAUDHARY)

(a) The details of the stretches of National Highways (NHs) passing through the State of Odisha which have been entrusted to NHA for improvement under NHDP Phase-III under BOT mode are as follows:

NH No.	Stretch (Length)	Status
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215	Panikoili-Rimuli (163 kms)	Concession Agreement Signed.
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215	Rimuli-Roxy-Rajamunda (96 kms)	Concession Agreement Signed.
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6	Sambalpur-Baragarh-Orissa/Chhatisgarh Border (88 kms)	Concession Agreement Signed. Appointed Date 14.11.2011.
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203	Bhubaneswar-Puri (59 kms)	Concession Agreement Signed.
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42	Cuttack-Angul (112 kms)	Work awarded. Concession Agreement yet to be Signed.
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200	Chandikhole -Dubari-Talcher (132.50 kms)	Work not yet awarded.
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(b) Yes Madam. The concessionaire is responsible for maintenance of the road during implementation of the programme.

(c)&(d) The concessionaire is responsible for maintenance of the stretches only after the appointed date. Handing over 80% land is condition precedent for declaration of Appointed Date. As such, concessionaires could not take up maintenance of the stretches. However, to keep the roads in traffic worthy condition, maintenance works amounting to Rs. 81.50 lakhs on Panikoili- Rimuli section of NH-215, Rs. 66 lakhs on Chandikhole-Dubari-Talcher section of NH-200 and Rs. 282.50 lakhs for repair of Jeera Bridge on Sambalpur-Baragarh-Orissa/Chhatisgarh Border section of NH-6 have been sanctioned during 2011-12.